

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**Directorate of Enforcement vs.
Kamlesh Kumar Jha & Ors.
CT Cases/6/2020**

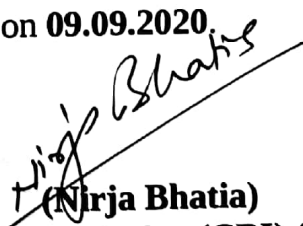
02.09.2020

Pr. (on screen): Sh. N.K. Matta, Spl. PP for Directorate of Enforcement

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020. Sh. N.K. Matta, Ld. Spl. PP submits that complaint in this case scanned and is password protected. However, its status is not clarified. CBI case is stated to be pending with other court. Clarifications needed.

Though the name of the complainant Sh. Sanjeet Kumar Sahu has been showing in video conferencing through Cisco Webex, but his camera and mike both are off, hence his appearance cannot be recorded.

Let the matter be put up for consideration on **09.09.2020**.


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/02.09.2020